

stitutions in Punjab to whom evacuee agricultural lands were allotted have not started functioning as yet;

(b) if so, total acreage of land allotted to them; and

(c) action proposed to be taken in this regard?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) to (c). About 235 displaced institutions were allotted 3,407 standard acres of evacuee agricultural land during the quasi-permanent allotment operations in Punjab. As compensation cannot be paid to these institutions vide Section 2(e) of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, the allotments already made are being reviewed. So far allotments of 114 institutions, which were not functioning, have been cancelled. The examination of the remaining allotments is continuing. Final decision about the land in the occupation of those institutions which have started functioning will be taken after the review has been completed.

#### Automobile Industry

**1707. Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) the latest position of the country's automobile industries, with special reference to the number of workers and their average emoluments per mensem during the first year of the First Five Year Plan and the current year;

(b) the percentage of indigenous production of parts from (i) indigenous raw material (ii) imported raw material, in the above two years;

(c) the comparative prices; and

(d) the index of profits of these years?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). It was after the Tariff Commission's Report

(1953) on the automobile industry that the development of the manufacture of automobiles in the country was practically taken up. Till then the industry consisted of about a dozen assemblers of motor vehicles working largely with imported components only. Information about the number of workers and their average monthly emoluments during the first year of the First Five Year Plan i.e., 1951 is not available. At present there are six automobile manufacturing units in the country and the labour employed by them is about 18600 Nos. No data regarding the emoluments is maintained by Government.

Information about the percentage of indigenous production of parts separately as from the indigenous raw materials and from the imported raw materials is also not available. The percentages of indigenous content in the main models of the vehicles currently under production in the country are, however, as follows:—

Cars	percentage
Hindustan Ambassador	73.4
Fiat '1100'	56.6
Standard '10'	49.4
Trucks	
Tata-Mercedes-Benz 165" WB	64.4
Dodge 3 ton 165" WB	62.0
Leyland 'Comet' 163 " WB	52.0
Jeeps	66.1

(c) and (d). Since during the first year of the First Five Year Plan there were only assemblers of vehicles and no manufacturers the question of comparative prices and index of profits in 1951 and now does not actually arise. However, information available about the prices of a few vehicles is as follows:—

Name of Vehicle	Ex-factory price in 1951 Rs.	Current factory price Rs.
1. Hindustan Car	7,980	10,566
2. Dodge Truck 165" WB	19,445	23,645
3. Leyland Comet	32,545	32,000
4. Jeep	11,205	11.47

Information about the index of profits for the two years in question is not available.

#### State Trading Corporation

1708. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that some officers who have retired from the Government of India especially from the Ministry of Commerce and Industry have been appointed in the State Trading Corporation;

(b) whether such appointments have been made at the request of the Board of Directors of the State Trading Corporation or on the decision of the Ministry; and

(c) the number of retired officials drawing above Rs. 500 p.m. posted in the State Trading Corporation and the special reason in the case of each such officer?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) All officers except Directors are appointed at the instance of and by the State Trading Corporation.

(c) The number of retired officials drawing about Rs. 500 is 14. The appointment of such officers is mainly in consideration of their past administrative or Commercial and technical experience.

#### Export of Indian Handicrafts

1709. { **Shri Ajit Singh Sarhadi:**  
**Pandit D. N. Tiwari:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any appreciable increase in the export of Indian handicrafts during 1959 so far consequent on the setting up of Indian Handicraft Development Corporation in August, 1958; and

(b) if so, to what extent there has been increase in the export?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The Indian Handicrafts Development Corporation Ltd. has been set up recently and it is yet too early to assess the impact of the various measures undertaken by it since its establishment in April, 1958, on the exports of Indian handicrafts. However, the comparative figures of exports of handicrafts during the years 1957, 1958 and 1959 mentioned below, will show that there has been an increase in the export of handicrafts during the year 1959.

Year	Exports (in Lakh of Rs.)
1957 (Jan-August)	429.3
1958 -do-	423.9
1959 -do-	481.00

#### Life Insurance Corporation

1710. **Shri Ajit Singh Sarhadi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Punjab has been allocated any funds by the Life Insurance Corporation for financing Middle Income Group Housing Scheme during 1959-60; and

(b) if so, the amount allocated?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). A sum of Rs. 14 lakhs has so far been allocated to the Government of Punjab, under the Middle Income Group Housing Scheme, during 1959-60, in addition to a similar sum of Rs. 14 lakhs already allocated to and drawn by the State Government in March 1959, for the year 1958-59.

#### Burmese Road through Indian Territory

1711. **Shri L. Achaw Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the road from Tamu to Kalewa in Burma passes through an Indian enclave, 3 to 4 furlongs in length on the 22/23rd mile point; and

(b) if so, whether any steps have been taken to demarcate the boundaries and divert the road from the Indian territory?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal**